

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1300
TO BE ANSWERED ON 25.11.2019**

Per Child Cost of Right to Education

1300. DR. SANJAY JAISWAL:

SHRI KARTI P. CHIDAMBARAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Per Child Cost (PCC) under section 12.1.c of Right of Children to Free and Compulsory Education (RTE);
- (b) whether all the States have State Advisory Councils and if so, the details thereof;
- (c) the frequency at which this said cost is revised, State-wise;
- (d) the action taken if this cost is not revised yearly; and
- (e) whether the costs notified are checked by any other authority and if so, the details thereof?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a): The State-wise Per Child Cost as notified by concerned States and Union Territories under section 12(1)(c) of RTE Act, 2009 is at **Annexure**.

(b): All States and Union Territories except Tamil Nadu, Jammu & Kashmir, Ladakh and Telangana have State Advisory Councils under the RTE Act.

(c) to (e): Education is in the concurrent list of the Constitution and majority of the schools under the jurisdiction of respective State and UT Governments. The States and UTs are required to notify per child cost norm to claim reimbursement of expenditure incurred by them towards implementation of the provisions of Section 12(1) (c) of the RTE Act. The notification and revision of per child cost is completely under the domain of concerned State and UT Governments, which are the Appropriate Government under the Act.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1300 TO BE ANSWERED ON 25.11.2019 ASKED BY HON'BLE MPs DR. SANJAY JAISWAL AND SHRI KARTI P. CHIDAMBARAM REGARDING "PER CHILD COST OF RIGHT TO EDUCATION"

Status of Per Child Cost notified by States and UTs

S. No.	State	Per Child Cost Per Annum
1.	Assam	Rs. 16396
2.	Bihar	Rs. 6,569
3.	Chandigarh	Rs. 16440
4.	Chhattisgarh	Rs. 7,650/- for Primary and Rs. 12,050/- for Upper Primary
5.	Delhi	Primary Level : Rs. 28008/- Upper Primary :Rs. 28108/-
6.	Gujarat	Rs. 13,000/-
7.	Himachal Pradesh	Rs. 2,895.35/- for Primary and Rs. 2816.62/- for Upper Primary
8.	Jharkhand	Rs. 5100/-
9.	Karnataka	Rs. 8,000/- for Pre-primary and Rs. 16,000/- for primary and above classes
10.	Lakshadweep	Section 12 (1) (C) of RTE Act Not Applicable as there are no Private Unaided School in the UT.
11.	Madhya Pradesh	Rs. 4,640/-
12.	Maharashtra	Rs. 17670/-
13.	Odisha	Rs. 13,370/-
14.	Rajasthan	Rs. 13,662/-
15.	Tamil Nadu	Rs. 11,960/-
16.	Tripura	Rs. 21,138/ -
17.	Uttar Pradesh	Rs. 5,400/
18.	Uttarakhand	Primary :Rs. 18696/- Upper Primary: Rs. 18796/-

Source: AWP&B 2019-20
